

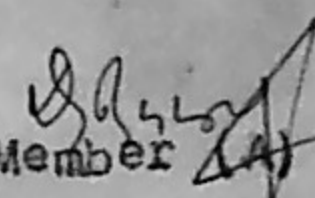
26-3-98

Hon'ble Mr. D.S. Baweja, A.M.

Hon'ble Mr. J.P. Sharma, J.M.

None is present for the applicant. Shri SK Anwar,
Prosy Counsel to Shri NB Singh. List for final hearing
on 29-7-98.


Member (J)


Member (A)

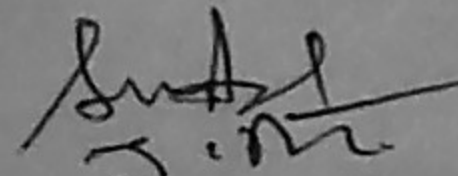
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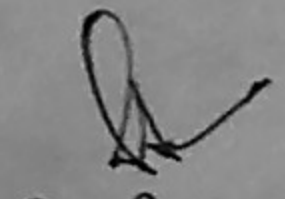
23-7-98

Hon'ble Mr. S. Dayal A.M.
Hon'ble Mr. SK Agrawal J.M.

Sri AK Gaur Counsel
for the applicant. Sri NB
Singh Counsel for the
respondents. Learned
Counsel for the applicant
mentions that he has
no instructions from the
client. We find from
the order sheet that the
case has been going on
from 1993 onwards and
there is a failure of
prosecution on several dates
on part of the applicant.
The case is therefore dismissed
for default & for want
of prosecution.

B.


J.M.


A.M.

31.3.97

(16)

(20)

D.B. is not available in court
NOI. Adjourned to 6.6.97
for hearing.

6.6.97

(21)

Hon'ble Mr. R.K. Saxena, J.M.

Hon'ble Mr. D.S. Banerji, A.M.

None appears for the parties.
The Counsel for the parties have sought
adjournment. Fix on 14.10.1997.

[Signature]
A.M.

[Signature]
J.M.

14.10.97

(22)

Hon. Mr. R.K. Saxena, J.M.
Hon. Mr. D.S. Banerji, A.M.

OR
NO R.A. has been
filed in this case
so far
Submitted. 29.9.97.

Due to reference, Adjourned
to 16.1.98 for hearing.

Ben
Moff

(23) 16.1.98

Hon. Mr. S. Dasgupta - A.M.
Hon. Mr. D.V.S.G. Dattatreya - J.M.

Advocates have resolved
not to wait today. Adv
to 26-3-98 for hearing.

[Signature]